

R.O.C.Nos.87525-A/2019-B2
75441-A/2019-B2



DISTRICT JUDGES,
TRANSFER & POSTINGS

NOTIFICATION No. 268 / 2019

I

The Government in G.O.(Ms).No.554, Home (Courts-II) Department, dated 18.10.2019, have issued orders, sanctioning the constitution of 16 Special Courts in the cadre of District Judge for exclusive trial of cases under POCSO Act, 2012, in 16 Districts, including **Nagapattinam, Thoothukudi and Kancheepuram @ Chengalpattu :**

Tmt. J.Tamilarasi, Sessions Judge, Magalir Neethi Mandram (Fast Track Mahila Court), Nagapattinam, is transferred and posted as Sessions Judge in the newly sanctioned Special Court for exclusive trial of cases under POCSO Act at Nagapattinam.

Thiru.C.Kumarsaravanan, Sessions Judge, Magalir Neethi Mandram (Fast Track Mahila Court), Thoothukudi, is transferred and posted as Sessions Judge in the newly sanctioned Special Court for exclusive trial of cases under POCSO Act at Thoothukudi.

Thiru.P.Velmurugan, Sessions Judge, Mahila Court, Chengalpattu, is transferred and posted as Sessions Judge in the newly sanctioned Special Court for exclusive trial of cases under POCSO Act at Kancheepuram @ Chengalpattu.

II

The Government in G.O.(Ms).No.1249, Home (Courts-II) Department, dated 31.08.2018, have issued orders sanctioning the constitution of four Family Courts one each at Ramanathapuram, Theni, **Thoothukudi** and Tiruppur in the third phase for the year 2018-2019, in the cadre of District Judge :

Thiru.P.Sivagnanam, I Additional District Judge, Thoothukudi, who has been appointed on transfer as Judge, Family Court, Thoothukudi, in the newly sanctioned Court vide G.O.(Rt).No.651, Home (Courts II) Department, dated 14.11.2019, is transferred and posted as Judge in the newly sanctioned Family Court at Thoothukudi.

HIGH COURT OF MADRAS,
CHENNAI,
DATED: 12.12.2019.

Sd/- C.Kumarappan,
REGISTRAR GENERAL